	Annexure-7													
	Name of the Corporate Debtor: Topline Commodities Private Limited; Date of commencement of CIRP: 20-08-2024; List of Creditors as on: 18.12.2024													
					List o	f Operationa	l Creditors	(Governmer	nt Dues) (Am	ount in ₹)				
	Details of Claimant		Details of claim received		Details of claim admitted									
SI. No.	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if appliable	Amount of contingent claim	I mutual	IAmount of claim	Amount of claim not admitted	Remarks, if any	
1	Commercial Tax (GST)	State Tax Department of Gujarat	05.09.2024	5,06,939	5,06,939	unsecured	No	NA	-	-	1	-	An appeal was filed by the CD in GST Dept.	
2	GIDC	Lease Land	21.09.2024	1,57,51,664	3,04,152.00	unsecured	No	NA	-	-	-	1,54,47,512.00	Partial Claim is accepted and the remaining amou has been rejected	
Total				1,62,58,603.00	8,11,091				-	-	_	1,54,47,512.00		